

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

CUSTOMS Appeal No. 10532 of 2024-DB

(Arising out of OIO-AHM-CUSTOM-000-PR-COMMR-33-2024-25 dated 19.07.2024 passed by Principal Commissioner of Customs -Ahmedabad)

Shiv Kumar Nenwani

Director of M/s Shivtek Industries Private Limited
CH-1 & CH-2/C, GIDC, Dahej, Tehsil, Vagra, Distt. Bharuch
Gujarat-392 130

.....Appellant

VERSUS

Commissioner of Customs - Ahmedabad

Custom House,
Near All India Radio Navrangpura,
Ahmedabad-Gujarat

.....Respondent

APPEARANCE:

Shri Pramod Kumar Rai, Jayant Kumar, Y.S. Reddy, Advocates for the Appellant
Shri Girish Nair & Shri Sanjay Kumar, Authorised Representative for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 17.09.2024
DATE OF DECISION: 22.10.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10486 of 2024.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha